

(b) The appointments to this post are made by the Municipal Corporation of Delhi.

(c) When an officer belonging to All India Service cadre, whether of the Union Territories or of a State, is considered for deputation on the post of Deputy Commissioner under MCD, the proposal is processed by the Ministry of Home Affairs.

Anti-Submarine Frigates

2952. DR. MURLI MANOHAR JOSHI: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the report published in the sections of the press to the effect that the anti-submarine frigates recently transferred to the Coast Guard Organisation are unsuitable for the role assigned to them and if so, the reaction of Government thereto; and

(b) the progress made in setting up the Coast Guard Organisation and the broad outline thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir. The anti-submarine frigates transferred from the Navy to the Coast Guard, though not ideal for the Coast Guard role, would serve the purpose of general patrolling at sea, until the Coast Guard acquires its own suitable vessels.

(b) An interim Coast Guard Organisation has been set up under an Officer on Special Duty. This officer is engaged in preparing a detailed plan for a permanent Coast Guard Organisation.

Expenditure incurred by CSIO, Chandigarh for participation in Wissitex Exhibition held at Delhi

2953. SHRI MUKUNDA MANDAL: Will the Minister of PLANNING be pleased to state the total expenditure

incurred by CSIO, Chandigarh for participation in WISSITEX EXHIBITION held at Delhi during the last year including the expenditure incurred on T.A./D.A., purchase of materials, engagement of labour and awarding of contracts etc.?

THE PRIME MINISTER (SHRI MORARJI DESAI): The Central Scientific Instruments Organisation (CSIO), Chandigarh have intimated that an expenditure of Rs. 20,370.00 was incurred for participation in WISSITEX EXHIBITION. No contract was awarded by the Institute.

हिन्दी अधिकारियों की गोपनीय रिपोर्टें

2954. श्री शरद यादव : क्या गृह मंत्री यह बनाने की कृपा करेंगे कि :

(क) भारत सरकार के मंत्रालयों तथा उनके अधीनस्थ कार्यालयों में कार्य कर रहे हिन्दी अधिकारियों के कार्यों का द्वारा क्या है तथा उनके कार्यों का मूल्यांकन करने के लिये क्या मापदंड अपनाया जाता है; और

(ख) हिन्दी अधिकारियों की गोपनीय रिपोर्टें लिखाने के बारे में सरकार ने क्या मांगदर्शी सिद्धान्त जारी किये हैं और उनका क्या प्रभाव पड़ा है ?

गृह मंत्रालय में राज्य मंत्री (श्री एस० डी० पाटिल) : (क) हिन्दी अधिकारियों के निम्नलिखित कर्तव्य निर्धारित किये गये हैं और इन्हीं के आधार पर उनके कार्य का मूल्यांकन किया जाता है :—

- (1) अंग्रेजी से हिन्दी और हिन्दी से अंग्रेजी के अनुवाद का काम और उसकी बँटिंग।
- (2) विभाग के अधिकारियों और कर्मचारियों को सरकार के राज-